

the assets and Liabilities of the Corporation as to the close of the year and the Profit and Loss Account for that year, under sub-section (3) of section 35 of the Industrial Finance Corporation Act, 1948. [Placed in Library. See No. LT-1235/77].

#### **Notifications of the Ministry of Finance (Department of Revenue)**

SHRI SATISH AGARWAL: Sir, I also beg to lay on the Table a copy each (in English and Hindi) of the following Notifications of the Ministry of Finance (Department of Revenue), under section 159 of the Customs Act, 1962, together with the Explanatory Memoranda on the Notification.

(i) G.S.R. No. 1572, dated the 12th November, 1977. [Placed in Library. See No. LT-1182/77].

(ii) G.S.R. No. 701(E), dated the 14th November, 1977. [Placed in Library. See No. LT-1171/77].

(iii) G.S.R. No. 708(E), dated the 14th November, 1977.

(iv) G.S.R. No. 709(E), dated the 19th November, 1977. [Placed in Library. See No. LT-1182/77 for (iii) and (iv)].

#### **Central Excise (Twenty-Seventh Amendment) Rules, 1977**

SHRI SATISH AGARWAL: Sir, I also beg to lay on the Table a copy (in English and Hindi) of the Ministry of Finance (Department of Revenue) Notification No. 322/77/CE, dated the 24th November, 1977 publishing the Central Excise (Twenty-Seventh Amendment) Rules, 1977, under section 37 of the Central Excises and Salt Act, 1944, together with an Explanatory Memorandum on the Notification. [Placed in Library. See No. LT-1173/77].

#### **Notification of the Delhi Administration**

SHRI SATISH AGARWAL: Sir, I also beg to lay on the Table a copy each (in English and Hindi) of the following Notifications of the Delhi Administration, under section 72 of the Delhi Sales Tax Act, 1975:—

(i) No. F. 4(43)/77-Fin(G), dated the 8th November, 1977, publishing the Delhi Sales Tax (Amendment) Rules, 1977 [Placed in Library. See No. LT-1129/77].

(ii) No. F. 4(55)/77-Fin.(G), dated the 16th November, 1977, publishing the Delhi Sales Tax (Second Amendment) Rules, 1977. [Placed in Library. See No. LT-1181/77].

#### **Notifications of the Ministry of Finance (Department of Revenue)**

SHRI SATISH AGARWAL: Sir, I also beg to lay on the Table a copy each (in English and Hindi) of the following Notifications of the Ministry of Finance (Department of Revenue), together with Explanatory Memoranda thereon:—

(i) G.S.R. No. 608(E), dated the 12th September, 1977 [Placed in Library. See No. LT-1183/77].

(ii) No. 320/77-CE, dated the 18th November, 1977 [Placed in Library. No. LT-1122A/77].

(iii) G.S.R. No. 712(E), dated the 21st November, 1977. [Placed in Library. See No. LT-1183/77].

(iv) No. 323/77-CE, dated the 24th November, 1977.

(v) No. 324/77-CE, dated the 24th November, 1977.

(vi) No. 325/77-CE, dated the 24th November, 1977.

(vii) No. 326/77-CE, dated the 24th November, 1977. [Placed in Library. See No. LT-1173/77 for (iv) to (vii)].

**Report (1975-76) of the Marine Products Export Development Authority Cochin and related papers**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE, CIVIL SUPPLIES AND COOPERATION (SHRI KRISHNA KUMAR GOYAL): Sir, on behalf of Shri Arif Beg, I beg to lay on the Table, under sub-section (3) of section 22 of the Marine Products Export Development Authority Act, 1972, a copy (in English and Hindi) of the Annual Report of the Marine Products Export Development Authority, Cochin, for the year 1975-76, together with a statement giving reasons for the delay in laying the Report. [Placed in Library. See No. LT-1229/77].

**Audit Report on the Annual Accounts (1974-75) of the Coffee Board, Bangalore**

SHRI KRISHNA KUMAR GOYAL: Sir, I also beg to lay on the Table a copy (in English and Hindi) of the Audit Report on the Annual Accounts of the Coffee Board, Bangalore for the year 1974-75. [Placed in Library. See No. LT-1231/77].

**Report (1976-77) and Accounts of the Trade Development Authority, New Delhi and related papers**

SHRI KRISHNA KUMAR GOYAL: Sir, I also beg to lay on the Table a copy (in English and Hindi) of the Seventh Annual Report and Accounts of Trade Development Authority, New Delhi, for the year 1976-77, together with the Auditor's Report on the Accounts. [Placed in Library. See No. LT-1230/77].

**Notifications of the Ministry of Commerce, Civil Supplies and Cooperation**

SHRI KRISHNA KUMAR GOYAL: Sir, I also beg to lay on the Table a copy each (in English and Hindi) of the following Notifications of the Ministry of Commerce, under sub-section (3) of section 17 of the Export (Quality Control and Inspection) Act, 1963:—

(i) S.O. No. 2590, dated the 13th August, 1977, publishing the Export of Ceramic Products (Inspection) Amendment Rules, 1977.

(ii) S.O. No. 2583, dated the 13th August, 1977, publishing the Export of Footwear (Inspection) Amendment Rules, 1977.

(iii) S.O. No. 2603, dated the 20th August, 1977, publishing the Export (Quality Control and Inspection) Amendment Rules, 1977.

(iv) S.O. No. 2910, dated the 17th September, 1977, publishing the Export of Crushed Bones, Hooves and Horns (Inspection) Rules, 1977. [Placed in Library. See No. LT-1233/77 for (i) to (iv)].

**Standard of Weights and Measures (Packaged Commodities) Rules, 1977.**

SHRI KRISHNA KUMAR GOYAL: Sir, I also beg to lay on the Table a copy of the Ministry of Civil Supplies and Cooperation Notification G.S.R. No. 622(E), dated the 26th September, 1977, publishing the Standards of Weights and Measures (Packaged Commodities) Rules, 1977, under sub-section (4) of section 83 of the Standards of Weights and Measures Act, 1976, together with a Statement (in English and Hindi) giving reasons for not laying simultaneously the Hindi version of the Notification. [Placed in Library. See No. LT-1102/77].